

unts together with Audit Reports of the Regional Engineering Colleges for the year 1979-80, within the stipulated period. [Placed in Library. See No. LT-2024/81].

**Suppression of Immoral Traffic in Women and Girls (Delhi) (Amendment), Rules, 1980 and related papers.**

SHRI S. B. CHAVAN: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Delhi Administration, Notification No. F. 42 (SIT3/79-DSW-ICW, dated the 4th November, 1980, publishing the Suppression of Immoral Traffic in Women and Girls (Delhi) (Amendment) Rules, 1980, under sub-section (4) of section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956, alongwith a statement giving reasons for the delay in laying the Notification. [Placed in Library. See No. LT-2023/81].

**The Antiquities and Art Treasures (Amendment) Rules, 1981**

SHRI S. B. CHAVAN: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Education and Social Welfare, Archaeological Survey of India Notification G.S.R. No. 56(E), dated the 10th February, 1981, publishing the Antiquities and Art Treasures (Amendment) Rules, 1981, under sub-section (3) of section 31 of the Antiquities and Art Treasures Act, 1972. [Placed in Library. See No. LT-2025/81].

**Certified Accounts (1979-80) of the Central Board for the Prevention and Control of Water Pollution, New Delhi.**

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): Sir, I beg to lay on the Table, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974, a copy (in English and Hindi) of the Certified

Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1979-80 and the Audit Report thereon. [Placed in Library. See No. LT-2026/81].

- (i) Report and Accounts (1979-80) of the Water and Power Consultancy Services (India) Limited, New Delhi and related papers.
- (ii) The Rice Milling Industry (Regulation and Licensing), Amendment Rules, 1980.
- (iii) Notification of the Ministry of Agriculture (Department of Food)
- (iv) Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation).

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eleventh Annual Report and Accounts of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-2103/81 for (i) and (ii) above].

II. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notification G.S.R. No. 732(E), dated the 31st December, 1980, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1980, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT-1987/81].

III. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Food), Notification S.O. No. 7(E), dated the 3rd January, 1981, publishing a Corrigendum to S.O. No. 218(E), dated the 28th March, 1980, under section 21 of the Sugar Undertakings (Taking Over of Management) Act, 1978. [Placed in Library. See No. LT-2028/81].

IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 39(E), dated the 31st January, 1981.

(ii) G.S.R. No. 58(E), dated the 11th February, 1981.

(iii) G.S.R. No. 71(E), dated the 18th February, 1981, publishing the Fertilizer (Movement Control) Amendment Order, 1981.

(iv) G.S.R. No. 72(E), dated the 18th February, 1981, publishing the Fertilizer (Control) Amendment Order, 1981.

[Placed in Library. See No. LT-2027/81 for (i) to (iv) above].

**I. Certified Accounts (1978-79) of the Lalit Kala Akademy, New Delhi and related papers.**

**II. Report (1978-79) of the Sahitya Akademy, New Delhi and related papers.**

**III. Report and Accounts (1979-80) of the National Institute of Public Cooperation and Child Development, New Delhi and related papers.**

**IV. Report and Accounts (1979-80) of the Delhi Public Library, Delhi and related papers.**

**V. Statement giving reasons for the delay in laying the Audited Accounts (1979-80), of the Centre**

**for Cultural Resources and Training, New Delhi.**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Certified Annual Accounts of the Lalit Kala Akademy, New Delhi, for the year 1978-79, together with a statement giving reasons for the delay in laying the document.

(b) Review by Government on the working of the Lalit Kala Akademy, New Delhi, for the year 1978-79.

[Placed in Library. See No. LT-1978/81 for (a) and (b) above].

(ii) (a) Annual Report of the Sahitya Akademy, New Delhi, for the year 1978-79, and Review by Government on the working of the Akademy.

(b) Audited Accounts of the Sahitya Akademy, New Delhi, for the year 1978-79.

[Placed in Library. See No. LT-2029/81 for (a) and (b) above].

(iii) (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1979-80, together with Audited Report on the Accounts and Review by Government on the Annual Report.

(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-2031/81 for (a) and (b) above].

(iv) (a) Annual Report and Accounts of the Delhi Public Library, Delhi, for the year 1979-80, together with Audit Report on the Accounts.